

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**CCP No. 332/00001/2017  
In Original Application No. 438/2012**

**This, the 11<sup>th</sup> day of March, 2019**

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)  
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Kaushalya Nandan Sharan Verma, aged about 66 years, s/o Late Shri R.A. Verma, Resident of-K-1094, Ashiyana, LDA, Kanpur Road, Lucknow.

...Applicant

By Advocate : Sri Praveen Kumar.

Vs.

1. Shri A.K. Lahoti, The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
2. Shri R.B. Singh, The Divisional Railway Manager (P), Northern Railway, Hazratganj, Lucknow.
3. Shri Alok Kumar Prasad, The FA & CAO, Baroda House, New Delhi.
4. Shri Vikram Kumar, Senior Divisional Finance Manager, Northern Railway, Hazratganj, Lucknow.

.....Respondents

By Advocate: Sri Balendu Bhushan Tripathi.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

Learned counsel for the respondents states that the order dated 11.03.2016 passed by this Tribunal in O.A. No. 438 of 2012 has been fully complied with, to which counsel for the applicant is agreed. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)  
Member (Administrative)**

**(Jasmine Ahmed)  
Member (Judicial)**